NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 563/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Ramesh T Parsani

V/s.

Jayems Engineering Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

12 Vijoy S. Tiweri Adu. for Defendant

Lettlement talks between the parties. un process. noted date. 16/1/2018.

T.C.P. No.563/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present. 1.
- They state that Settlement talks between the parties are in progress, therefore 2. seeking adjournment.

Hence the Matter is adjourned to 16.01.2018. 3.

BHASKARA PANTULA MOHAN

Member (Judicial)

22.12.2017

Sd/-

M.K. SHRAWAT Member (Judicial)